

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | MA (CA)/1/2023 in CP No.344/241/HDB/2019 |
| NAME OF THE COMPANY | Sangaz Containers Pvt Ltd & 4 others |
| NAME OF THE PETITIONER(S) | P.N.Ram Babu |
| NAME OF THE RESPONDENT(S) | Sangaz Containers Pvt Ltd & 4 others |
| UNDER SECTION | 241 |

ORDER

Present: Ld. Counsel Mr. V. Ravi Kumar for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana along with Mr. Tapaswilal Deora
for the Respondent.

Matter is adjourned to 12.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)